

ITEM NO.3

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.1470/2019

INDIAN UNION OF MUSLIM LEAGUE & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With IA No. 65534/2021 - APPROPRIATE ORDERS/DIRECTIONS, IA No.64809/2024 - APPROPRIATE ORDERS/DIRECTIONS, IA No.9231/2020 - CLARIFICATION/DIRECTION, IA No.9224/2020 - CLARIFICATION/DIRECTION, IA No.67814/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No.65535/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No.46475/2021 - EXEMPTION FROM FILING O.T., IA No.46472/2021 - INTERVENTION APPLICATION, IA No.195976/2019 - INTERVENTION/IMPLEADMENT, IA No.42064/2020 - INTERVENTION/IMPLEADMENT, IA No.17454/2020 - INTERVENTION/IMPLEADMENT, IA No.147162/2022 - INTERVENTION/IMPLEADMENT, IA No.10851/2020 - INTERVENTION/IMPLEADMENT, IA No.10088/2020 - INTERVENTION/IMPLEADMENT, IA No.10083/2020 - INTERVENTION/IMPLEADMENT, IA No.66939/2024 - INTERVENTION/IMPLEADMENT, IA No.189297/2022 - INTERVENTION/IMPLEADMENT, IA No.7875/2020 - INTERVENTION/IMPLEADMENT, IA No.147167/2022 - PERMISSION TO APPEAR AND ARGUE IN PERSON, IA No.67812/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No.147164/2022 - STAY APPLICATION and IA No.193004/2019 - STAY APPLICATION)

WITH W.P.(C) No. 5/2020 (PIL-W)

(With IA No.260/2020 - GRANT OF INTERIM RELIEF)

W.P.(C) No.41/2020 (PIL-W)

(With IA No.4477/2020 - STAY APPLICATION)

W.P.(C) No.22/2020 (PIL-W)

(With IA No.26184/2020 - CONDONATION OF DELAY IN FILING and IA No. 2059/2020 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

W.P.(C) No.60/2020 (PIL-W)

(With IA No.66001/2024 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 68089/2021 - CLARIFICATION/DIRECTION and IA No.6552/2020 - STAY

APPLICATION)

W.P.(C) No.79/2020 (PIL-W)

(With IA No. 8176/2020 - EX-PARTE STAY)

W.P.(C) No.203/2020 (PIL-W)

(FOR I.R.)

W.P.(C) No.383/2020 (PIL-W)

(With IA No. 35874/2020 - STAY APPLICATION)

W.P.(C) No.20/2019 (X)

(With IA No.85259/2019 - INTERVENTION APPLICATION, IA No.2995/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES and IA No.2996/2019 - STAY APPLICATION)

W.P.(C) No.251/2019 (X)

(With IA No.36022/2019 - STAY APPLICATION)

W.P.(C) No.1466/2019 (PIL-W)

(With IA No.198699/2019 - INTERVENTION APPLICATION)

W.P.(C) No.1510/2019 (X)

W.P.(C) No.1498/2019 (PIL-W)

W.P.(C) No.1546/2019 (X)

(With IA No.169187/2022 - APPLICATION FOR SUBSTITUTION)

W.P.(C) No.282/2020 (PIL-W)

W.P.(C) No.74/2020 (PIL-W)

W.P.(C) No.66/2020 (X)

W.P.(C) No.108/2020 (PIL-W)

(With IA No.8589/2020 - STAY APPLICATION)

W.P.(C) No.69/2020 (X)

W.P.(C) No.112/2020 (PIL-W)

(With IA No.8852/2020 - EX-PARTE STAY, IA No.8858/2020 - EXEMPTION FROM FILING O.T., IA No.64480/2020 - EXEMPTION FROM FILING O.T. and IA No.64478/2020 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)

W.P.(C) No.114/2020 (PIL-W)

(With IA No.8876/2020 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No.137/2021 (X)

W.P.(C) No.274/2020 (PIL-W)

(With IA No.22709/2020 - EX-PARTE STAY, IA No.33683/2020 - INTERVENTION APPLICATION, IA No.33702/2020 - INTERVENTION APPLICATION, IA No.33699/2020 - INTERVENTION APPLICATION, IA No.33694/2020 - INTERVENTION APPLICATION and IA No.33686/2020 - INTERVENTION APPLICATION)

W.P.(C) No.1492/2019 (PIL-W)

(With IA No.194102/2019 - STAY APPLICATION)

W.P.(C) No.1471/2019 (PIL-W)

W.P.(C) No.1497/2019 (PIL-W)

(With IA No.194138/2019 - STAY APPLICATION)
W.P.(C) No.1481/2019 (PIL-W)
(With IA No.193820/2019 - EX-PARTE STAY)
W.P.(C) No.1482/2019 (PIL-W)
(With IA No.193821/2019 - APPROPRIATE ORDERS/DIRECTIONS and IA No. 65068/2024 - STAY APPLICATION)
W.P.(C) No. 1495/2019 (PIL-W)
W.P.(C) No. 1485/2019 (PIL-W)
(With IA No.119093/2023 - AMENDMENT OF THE PETITION and IA No. 195474/2019 - CLARIFICATION/DIRECTION)
W.P.(C) No. 1488/2019 (PIL-W)
(With IA No.3193/2020 - CONDONATION OF DELAY IN FILING and IA No. 194066/2019 - EX-PARTE STAY)
W.P.(C) No.1480/2019 (PIL-W)
(With IA No.193790/2019 - STAY APPLICATION)
W.P.(C) No. 1478/2019 (PIL-W)
(With IA No.1938/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/ FACTS/ANNEXURES and IA No. 193681/2019 - STAY APPLICATION)
W.P.(C) No. 1487/2019 (X)
(With IA No.194007/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)
W.P.(C) No. 1509/2019 (PIL-W)
W.P.(C) No. 1508/2019 (PIL-W)
(With IA No.194533/2019 - STAY APPLICATION)
W.P.(C) No. 1513/2019 (PIL-W)
(With IA No.5829/2020 - CONDONATION OF DELAY IN FILING THE SPARE COPIES)
W.P.(C) No. 216/2020 (PIL-W)
W.P.(C) No. 204/2020 (PIL-W)
(With IA No. 13644/2020 - STAY APPLICATION)
W.P.(C) No. 371/2020 (X)
(With IA No. 33906/2020 - STAY APPLICATION)
W.P.(C) No. 1474/2019 (PIL-W)
(With IA No.6334/2020 - CONDONATION OF DELAY IN FILING THE SPARE COPIES and IA No.42619/2020 - INTERVENTION APPLICATION)
W.P.(C) No.1476/2019 (X)
(With IA No.193489/2019 - STAY APPLICATION)
W.P.(C) No. 1514/2019 (X)
(With IA No.194651/2019 - EX-PARTE STAY and IA No.77255/2020 - INTERVENTION/IMPLEADMENT)
W.P.(C) No. 1504/2019 (X)
(With IA No.194519/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES and IA No. 194517/2019 - STAY APPLICATION)
W.P.(C) No. 1507/2019 (PIL-W)

(With IA No.194520/2019 - APPROPRIATE ORDERS/DIRECTIONS)
W.P.(C) No. 1518/2019 (PIL-W)
(With IA No.194785/2019 - APPROPRIATE ORDERS/DIRECTIONS)
W.P.(C) No. 1524/2019 (PIL-W)
W.P.(C) No. 1528/2019 (X)
(With IA No.195045/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES
and IA No.195046/2019 - STAY APPLICATION)
W.P.(C) No. 1523/2019 (X)
(With IA No.194911/2019 - EX-PARTE STAY and IA No.194917/2019 -
PERMISSION TO FILE LENGTHY LIST OF DATES)
W.P.(C) No.1540/2019 (PIL-W)
(With IA No.195102/2019 - EXEMPTION FROM FILING O.T. and IA No.
195103/2019 - PERMISSION TO APPEAR AND ARGUE IN PERSON)
W.P.(C) No.1530/2019 (PIL-W)
W.P.(C) No.1532/2019 (PIL-W)
(With IA No.195055/2019 - STAY APPLICATION)
W.P.(C) No.1539/2019 (X)
W.P.(C) No. 1536/2019 (X)
W.P.(C) No. 1537/2019 (X)
(With IA No.195085/2019 - EX-PARTE STAY and IA No. 195083/2019 -
PERMISSION TO FILE LENGTHY LIST OF DATES)
W.P.(C) No. 1538/2019 (PIL-W)
(With IA No.195097/2019 - PERMISSION TO APPEAR AND ARGUE IN PERSON)
W.P.(C) No. 1535/2019 (X)
(With IA No.195074/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES
and IA No.195075/2019 - STAY APPLICATION)
W.P.(C) No. 1534/2019 (PIL-W)
W.P.(C) No. 1491/2019 (PIL-W)
(With IA No.11623/2020 - INTERVENTION APPLICATION)
W.P.(C) No. 1484/2019 (X)
W.P.(C) No. 1486/2019 (PIL-W)
W.P.(C) No. 1493/2019 (PIL-W)
(With IA No.194110/2019 - EXEMPTION FROM FILING O.T. and IA No.
194109/2019 - GRANT OF INTERIM RELIEF)
W.P.(C) No. 1499/2019 (PIL-W)
W.P.(C) No. 1506/2019 (PIL-W)
(With IA No.10806/2020 - GRANT OF INTERIM RELIEF)
W.P.(C) No.1505/2019 (PIL-W)
W.P.(C) No.1503/2019 (PIL-W)
(With IA No.194513/2019 - STAY APPLICATION)
W.P.(C) No.1515/2019 (PIL-W)
(With IA No.3201/2020 - CONDONATION OF DELAY IN FILING)
W.P.(C) No. 1521/2019 (PIL-W)

(With IA No.194830/2019 - STAY APPLICATION)
W.P.(C) No. 1527/2019 (PIL-W)
(With IA No.194984/2019 - STAY APPLICATION)
W.P.(C) No. 1511/2019 (X)
(With IA No.194611/2019 - EX-PARTE STAY)
W.P.(C) No. 1531/2019 (PIL-W)
(With IA No.195038/2019 - APPROPRIATE ORDERS/DIRECTIONS)
W.P.(C) No. 1516/2019 (PIL-W)
(With IA No. 194771/2019 - STAY APPLICATION)
W.P.(C) No. 1512/2019 (PIL-W)
(With IA No.88512/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 88509/2021 - STAY APPLICATION and IA No. 194618/2019 - STAY APPLICATION)
W.P.(C) No. 1529/2019 (PIL-W)
W.P.(C) No. 1533/2019 (PIL-W)
W.P.(C) No. 1479/2019 (PIL-W)
(With IA No.193685/2019 - PERMISSION TO APPEAR AND ARGUE IN PERSON)
W.P.(C) No. 1473/2019 (PIL-W)
(With IA No.194078/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)
W.P.(C) No. 1500/2019 (PIL-W)
W.P.(C) No. 1522/2019 (PIL-W)
(With IA No.54170/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No.53649/2020 - INTERVENTION/IMPLEADMENT, IA No.53650/2020 - PERMISSION TO APPEAR AND ARGUE IN PERSON and IA No.194906/2019 - STAY APPLICATION)
W.P.(C) No.1517/2019 (PIL-W)
(With IA No.194770/2019 - EX-PARTE STAY)
W.P.(C) No.1541/2019 (PIL-W)
(With IA No.195106/2019 - STAY APPLICATION)
W.P.(C) No.1560/2019 (PIL-W)
(With IA No.197647/2019 - APPROPRIATE ORDERS/DIRECTIONS)
W.P.(C) No.1556/2019 (X)
(With IA No.197394/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES and IA No. 197395/2019 - STAY APPLICATION)
W.P.(C) No. 1567/2019 (X)
(With IA No. 198458/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES and IA No. 198463/2019 - STAY APPLICATION)
W.P.(C) No. 12/2020 (PIL-W)
(With IA No.753/2020 - EX-PARTE STAY and IA No. 64482/2020 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)
W.P.(C) No. 3/2020 (PIL-W)
(With IA No.179/2020-STAY APPLICATION and IA No.180/2020-PERMISSION

TO APPEAR AND ARGUE IN PERSON and IA No.179/2020 - STAY APPLICATION)

W.P.(C) No. 1562/2019 (X)

(With IA No.197956/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES and IA No. 197957/2019 - STAY APPLICATION)

T.P.(C) No.20/2020 (XVI)

(With IA No.3468/2020 - STAY APPLICATION)

W.P.(C) No. 1563/2019 (PIL-W)

W.P.(C) No. 29/2020 (PIL-W)

(With IA No.3370/2020 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

W.P.(C) No. 24/2020 (PIL-W)

(With IA No.2901/2020 - EX-PARTE STAY and IA No. 64338/2020 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)

T.P.(C) No. 31/2020 (IV-A)

(With IA No.4601/2020 - STAY APPLICATION)

W.P.(C) No. 1545/2019 (PIL-W)

(With IA No.196345/2019 - STAY APPLICATION)

W.P.(C) No. 1561/2019 (PIL-W)

(With IA No. 197671/2019 - STAY APPLICATION)

W.P.(C) No. 2/2020 (PIL-W)

W.P.(C) No. 139/2020 (PIL-W)

W.P.(C) No. 118/2020 (X)

(With IA No. 9221/2020 - EX-PARTE STAY)

W.P.(C) No. 120/2020 (X)

(With IA No. 9300/2020 - EX-PARTE STAY)

W.P.(C) No. 39/2020 (X)

(With IA No.4237/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES and IA No. 4236/2020 - STAY APPLICATION)

W.P.(C) No. 85/2020 (X)

W.P.(C) No. 57/2020 (X)

(With IA No.6138/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES and IA No. 6139/2020 - STAY APPLICATION)

W.P.(C) No. 128/2020 (PIL-W)

(With IA No.33168/2020 - STAY APPLICATION)

W.P.(C) No. 68/2020 (PIL-W)

(With IA No.7493/2020 - CLARIFICATION/DIRECTION)

W.P.(C) No. 107/2020 (PIL-W)

W.P.(C) No. 129/2020 (PIL-W)

W.P.(C) No. 144/2020 (PIL-W)

(With IA No. 20565/2020 - CONDONATION OF DELAY IN FILING THE SPARE COPIES)

W.P.(C) No. 138/2020 (PIL-W)

W.P.(C) No. 121/2020 (PIL-W)

(With IA No.27859/2020 - CONDONATION OF DELAY IN FILING THE SPARE COPIES)

W.P.(C) No.146/2020 (PIL-W)

W.P.(C) No.175/2020 (PIL-W)

(With IA No.11047/2020 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

W.P.(C) No.63/2020 (PIL-W)

(With IA No.6871/2020 - STAY APPLICATION)

W.P.(C) No.109/2020 (PIL-W)

(With IA No.8697/2020 - STAY APPLICATION)

W.P.(C) No. 49/2020 (PIL-W)

(With IA No.5028/2020 - STAY APPLICATION)

W.P.(C) No. 127/2020 (PIL-W)

W.P.(C) No. 130/2020 (PIL-W)

W.P.(C) No. 34/2020 (PIL-W)

(IA No. 3830/2020 - STAY APPLICATION)

W.P.(C) No. 149/2020 (PIL-W)

(IA No. 11522/2020 - STAY APPLICATION)

W.P.(C) No. 56/2020 (PIL-W)

(IA No. 141387/2021 - EXEMPTION FROM FILING O.T.)

W.P.(C) No. 70/2020 (PIL-W)

(IA No. 20182/2020 - INTERVENTION APPLICATION)

W.P.(C) No. 89/2020 (PIL-W)

(IA No. 20187/2020 - INTERVENTION APPLICATION)

W.P.(C) No. 148/2020 (PIL-W)

(IA No.11487/2020 - EXEMPTION FROM FILING O.T. and IA No. 11486/2020 - STAY APPLICATION)

W.P.(C) No. 117/2020 (PIL-W)

(IA No.27853/2020 - CONDONATION OF DELAY IN FILING THE SPARE COPIES)

W.P.(C) No. 119/2020 (PIL-W)

W.P.(C) No. 124/2020 (PIL-W)

(IA No. 9724/2020 - EX-PARTE STAY)

W.P.(C) No. 116/2020 (PIL-W)

(IA No. 8891/2020 - EX-PARTE STAY)

W.P.(C) No. 133/2020 (PIL-W)

W.P.(C) No. 155/2020 (PIL-W)

(IA No. 11759/2020 - GRANT OF INTERIM RELIEF)

W.P.(C) No. 131/2020 (PIL-W)

(IA No.69648/2021 - EX-PARTE STAY and IA No.10091/2020 - EX-PARTE STAY)

W.P.(C) No. 153/2020 (PIL-W)

W.P.(C) No. 156/2020 (PIL-W)

W.P.(C) No. 151/2020 (X)

(IA No.11682/2020 - STAY APPLICATION)
W.P.(C) No. 154/2020 (PIL-W)
(IA No.11744/2020 - STAY APPLICATION)
W.P.(C) No. 152/2020 (PIL-W)
W.P.(C) No. 174/2020 (PIL-W)
(IA No. 9937/2020 - STAY APPLICATION)
W.P.(C) No. 115/2020 (PIL-W)
W.P.(C) No. 183/2020 (PIL-W)
(IA No. 12675/2020 - STAY APPLICATION)
W.P.(C) No. 189/2020 (PIL-W)
(With IA No. 12863/2020 - STAY APPLICATION)
W.P.(C) No. 167/2020 (PIL-W)
(IA No. 12010/2020 - STAY APPLICATION)
W.P.(C) No. 187/2020 (PIL-W)
W.P.(C) No. 147/2020 (PIL-W)
(IA No.40107/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/
FACTS/ANNEXURES and IA No. 11382/2020 - STAY APPLICATION)
W.P.(C) No. 192/2020 (PIL-W)
W.P.(C) No. 157/2020 (PIL-W)
(IA No. 11798/2020 - PERMISSION TO APPEAR AND ARGUE IN PERSON)
W.P.(C) No. 181/2020 (PIL-W)
W.P.(C) No. 122/2020 (PIL-W)
W.P.(C) No. 169/2020 (PIL-W)
W.P.(C) No. 64/2020 (PIL-W)
(IA No.72061/2021 - APPROPRIATE ORDERS/DIRECTIONS, IA No.19729/2020
- CONDONATION OF DELAY IN FILING THE SPARE COPIES and IA No.
7050/2020 - EX-PARTE STAY)
W.P.(C) No. 161/2020 (PIL-W)
(IA No. 11965/2020 - STAY APPLICATION)
W.P.(C) No. 186/2020 (PIL-W)
(IA No. 12753/2020 - STAY APPLICATION)
W.P.(C) No. 150/2020 (PIL-W)
(IA No. 11627/2020 - STAY APPLICATION)
W.P.(C) No. 179/2020 (PIL-W)
(IA No. 12464/2020 - STAY APPLICATION)
W.P.(C) No. 159/2020 (PIL-W)
(IA No.44196/2020 - EXEMPTION FROM FILING O.T. and IA No.
35046/2020 - INTERVENTION APPLICATION)
W.P.(C) No. 185/2020 (PIL-W)
(IA No.12745/2020-EX-PARTE AD-INTERIM RELIEF)
W.P.(C) No. 158/2020 (PIL-W)
W.P.(C) No. 170/2020 (PIL-W)
(FOR I.R)

W.P.(C) No. 171/2020 (PIL-W)
(IA No. 12152/2020 - STAY APPLICATION)
W.P.(C) No. 205/2020 (PIL-W)
(IA No. 13704/2020 - APPROPRIATE ORDERS/DIRECTIONS and IA No. 13706/2020 - EXEMPTION FROM FILING O.T.)
W.P.(C) No. 180/2020 (X)
W.P.(C) No. 220/2020 (X)
(IA No.15187/2020 - EX-PARTE STAY and IA No. 32662/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)
W.P.(C) No. 194/2020 (PIL-W)
W.P.(C) No. 256/2020 (PIL-W)
(IA No.44077/2020 - CONDONATION OF DELAY IN FILING THE SPARE COPIES and IA No.20040/2020 - STAY APPLICATION)
W.P.(C) No.245/2020 (PIL-W)
(IA No.19026/2020 - EX-PARTE AD-INTERIM RELIEF)
W.P.(C) No. 184/2020 (PIL-W)
(IA No. 12733/2020 - GRANT OF INTERIM RELIEF)
W.P.(C) No. 190/2020 (PIL-W)
(IA No. 12868/2020 - EX-PARTE STAY)
W.P.(C) No. 223/2020 (PIL-W)
(IA No. 15759/2020 - EX-PARTE STAY)
W.P.(C) No. 206/2020 (PIL-W)
(IA No.13787/2020 - APPROPRIATE ORDERS/DIRECTIONS and IA No. 13789/2020 - EXEMPTION FROM FILING O.T.)
W.P.(C) No. 217/2020 (PIL-W)
(IA No. 15010/2020 - EX-PARTE STAY)
W.P.(C) No. 258/2020 (PIL-W)
(IA No.20373/2020 - EXEMPTION FROM FILING O.T. and IA No. 20372/2020 - STAY APPLICATION)
W.P.(C) No. 252/2020 (PIL-W)
(IA No. 19782/2020 - EX-PARTE STAY)
W.P.(C) No. 254/2020 (PIL-W)
(IA No.19883/2020 - EX-PARTE STAY and IA No. 19884/2020 - EXEMPTION FROM FILING O.T.)
W.P.(C) No. 246/2020 (PIL-W)
W.P.(C) No. 221/2020 (PIL-W)
W.P.(C) No. 250/2020 (PIL-W)
W.P.(C) No. 260/2020 (PIL-W)
(IA No. 20965/2020 - EX-PARTE STAY)
W.P.(C) No. 253/2020 (PIL-W)
W.P.(C) No. 277/2020 (PIL-W)
(IA No.22864/2020 - EX-PARTE STAY, IA No. 33462/2020 - INTERVENTION APPLICATION and IA No. 33514/2020 - INTERVENTION APPLICATION)

W.P.(C) No. 275/2020 (PIL-W)
(IA No.22738/2020-EX-PARTE STAY)
W.P.(C) No. 247/2020 (PIL-W)
(IA No. 12191/2020 - STAY APPLICATION)
W.P.(C) No. 251/2020 (PIL-W)
W.P.(C) No. 235/2020 (PIL-W)
W.P.(C) No. 288/2020 (PIL-W)
(IA No.23864/2020 - EXEMPTION FROM FILING O.T. and IA No. 23862/2020 - STAY APPLICATION)
W.P.(C) No. 266/2020 (PIL-W)
W.P.(C) No. 293/2020 (PIL-W)
W.P.(C) No. 303/2020 (PIL-W)
W.P.(C) No. 329/2020 (PIL-W)
W.P.(C) No. 279/2020 (PIL-W)
W.P.(C) No. 321/2020 (PIL-W)
(IA No.67784/2021 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 67785/2021 - EXEMPTION FROM FILING AFFIDAVIT and IA No. 28123/2020 - STAY APPLICATION)
W.P.(C) No. 339/2020 (PIL-W)
(IA No. 31163/2020 - APPLICATION FOR PERMISSION)
W.P.(C) No. 305/2020 (PIL-W)
W.P.(C) No. 290/2020 (PIL-W)
W.P.(C) No. 317/2020 (PIL-W)
W.P.(C) No. 306/2020 (PIL-W)
W.P.(C) No. 276/2020 (PIL-W)
(IA No.33457/2020 - INTERVENTION APPLICATION, IA No.33504/2020 - INTERVENTION APPLICATION and IA No. 22799/2020 - STAY APPLICATION)
W.P.(C) No. 280/2020 (PIL-W)
(IA No.23085/2020 - EX-PARTE STAY, IA No.33649/2020 - INTERVENTION APPLICATION, IA No.33678/2020 - INTERVENTION APPLICATION, IA No.33674/2020 - INTERVENTION APPLICATION, IA No.33672/2020 - INTERVENTION APPLICATION and IA No.33661/2020 - INTERVENTION APPLICATION)
W.P.(C) No.272/2020 (PIL-W)
(IA No.36074/2020 - AMENDMENT OF THE PETITION and IA No.22678/2020 - APPROPRIATE ORDERS/DIRECTIONS)
W.P.(C) No. 318/2020 (PIL-W)
(IA No. 27637/2020 - STAY APPLICATION)
W.P.(C) No. 309/2020 (PIL-W)
(IA No. 25710/2020 - STAY APPLICATION)
W.P.(C) No. 350/2020 (PIL-W)
W.P.(C) No. 331/2020 (PIL-W)
(IA No. 29293/2020 - STAY APPLICATION)

W.P.(C) No. 326/2020 (PIL-W)
(IA No. 28441/2020 - STAY APPLICATION)
W.P.(C) No. 357/2020 (X)
(IA No. 32508/2020 - STAY APPLICATION)
W.P.(C) No. 62/2019 (X)
(IA No.9858/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES and IA
No. 9857/2019 - STAY APPLICATION)
W.P.(C) No. 286/2020 (X)
W.P.(C) No. 58/2020 (PIL-W)
(IA No.6192/2020-PERMISSION TO APPEAR AND ARGUE IN PERSON)
W.P.(C) No. 665/2020 (PIL-W)
W.P.(C) No. 295/2020 (PIL-W)
W.P.(C) No. 664/2020 (PIL-W)
W.P.(C) No. 358/2020 (PIL-W)
W.P.(C) No. 349/2020 (PIL-W)
W.P.(C) No. 407/2020 (X)
(IA No.38808/2020-STAY APPLICATION)
W.P.(C) No. 384/2020 (PIL-W)
(IA No.35879/2020-PERMISSION TO APPEAR AND ARGUE IN PERSON)
W.P.(C) No. 389/2020 (PIL-W)
(IA No.36800/2020-PERMISSION TO APPEAR AND ARGUE IN PERSON)
W.P.(C) No. 399/2020 (X)
(I.R. and IA No.37326/2020-STAY APPLICATION)
W.P.(C) No. 431/2020 (PIL-W)
(IA No. 55183/2020 - CONDONATION OF DELAY IN FILING)
W.P.(C) No. 448/2020 (PIL-W)
(IA No. 46264/2020 - EX-PARTE STAY)
W.P.(C) No. 447/2020 (PIL-W)
(IA No. 46234/2020 - EX-PARTE STAY)
W.P.(C) No. 397/2020 (PIL-W)
(IA No.37177/2020-EX-PARTE STAY and IA No.37179/2020-EXEMPTION FROM
FILING O.T.)
W.P.(C) No. 412/2020 (PIL-W)
(IA No. 39733/2020 - STAY APPLICATION)
W.P.(C) No. 391/2020 (PIL-W)
(IA No.36863/2020-EX-PARTE STAY)
W.P.(C) No. 403/2020 (PIL-W)
(IA No.37963/2020-EX-PARTE STAY)
W.P.(C) No. 409/2020 (PIL-W)
(IA No. 39299/2020 - STAY APPLICATION)
W.P.(C) No. 36/2021 (PIL-W)
(IA No. 3908/2021 - APPROPRIATE ORDERS/DIRECTIONS)
W.P.(C) No. 1019/2020 (PIL-W)

(IA No.88559/2020 - APPROPRIATE ORDERS/DIRECTIONS and IA No. 88561/2020 - EXEMPTION FROM FILING O.T.)

W.P.(C) No. 49/2021 (PIL-W)

(IA No.4874/2021-EX-PARTE STAY)

W.P.(C) No. 1210/2020 (X)

(IA No.106015/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES and IA No. 67208/2021 - STAY APPLICATION)

W.P.(C) No. 647/2021 (PIL-W)

(IA No.68132/2021-EX-PARTE STAY)

W.P.(C) No. 685/2021 (PIL-W)

(IA No.71941/2021-CLARIFICATION/DIRECTION and IA No.71942/2021-APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT)

W.P.(C) No. 721/2021 (PIL-W)

(I.R. and IA No.75461/2021-CLARIFICATION/DIRECTION and IA No.75465/2021-APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT)

W.P.(C) No. 1526/2019 (PIL-W)

W.P.(C) No. 1177/2023 (PIL-W)

(IA No. 168098/2022 - STAY APPLICATION)

ORGNL.SUIT No. 2/2020 (XVII-A)

SMW(CrL) No. 1/2020 (PIL-W)

(IA No.25392/2020 - INTERVENTION APPLICATION)

W.P.(C) No. 430/2020 (X)

(IA No.43139/2020-STAY APPLICATION and IA No.43142/2020-PERMISSION TO FILE SYNOPSIS AND LIST OF DATES, IA No. 43142/2020 - PERMISSION TO FILE SYNOPSIS AND LIST OF DATES and IA No. 43139/2020 - STAY APPLICATION)

W.P.(C) No. 1398/2020 (PIL-W)

ORGNL.SUIT No. 5/2020 (XVII-A)

W.P.(C) No. 1127/2020 (X)

W.P.(C) No. 1100/2020 (PIL-W)

(IA No.96264/2020-EXEMPTION FROM FILING O.T.)

W.P.(C) No. 1012/2022 (PIL-W)

(IA No.174678/2022 - STAY APPLICATION)

Date : 19-03-2024 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Sanjay Parikh, Sr. Adv.
Ms. Aparna Bhat, AOR
Ms. Karishma Maria, Adv.

Mr. Devansh Mohta, Adv.
Mr. Bilal A. Khan, Adv.
Ms. Anshu Kapoor, Adv.
Mr. Talha Abdul Rahman, AOR
Ms. Rupali Samuel, Adv.
Ms. Arushi Jain, Adv.
Mr. M. Shaz Khan, Adv.
Mr. Ali Mushtaq Nawazish, Adv.
Ms. Darshana Mitra, Adv.
Mr. Rishabh Parikh, Adv.
Ms. Sumedha Sarkar, Adv.
Mr. Adnan Yousuf, Adv.

Ms. Shashi Kiran, AOR
Mr. Satish Chandra, Adv.
Ms. Sangeeta Bhalla, Adv.

Mr. Chand Qureshi, AOR
Mr. Mohit Yadav, Adv.
Mrs. Aarti Pal, Adv.
Mr. Surendra Ramgopal Agarwal, Adv.
Ms. Deepika Kumari, Adv.
Mr. Rama Kant Sharma, Adv.
Mr. Mohammad Usman, Adv.
Dr. Chandra Rajan, Adv.
Dr. Ram Kishore Choudhary, Adv.
Mrs. Aisha Siddiqui, Adv.
Mr. Virendra Kasana, Adv.
Ms. Sakeena Quidwai, Adv.
Dr. P.B. Reddy, Adv.
Mr. Vijay Kumar, Adv.
Mr. Waseem Akhtar Khan, Adv.
Ms. Patnam Shyala, Adv.
Mr. Sudhir Singh, Adv.
Ms. C.S. Hhema, Adv.
Mr. M.P. Siddiqui, Adv.
Mrs. Arpana Soni, Adv.

Mr. Sureshan P., AOR
Mr. Shivam Yadav, Adv.
Mr. Deepak Joshi, Adv.

Mr. Vijay Kumar, AOR
Mrs. Vithika Garg, Adv.
Ms. Vidushi Garg, Adv.

Ms. Parul Shukla, AOR
Mr. Udayaditya Banerjee, Adv.
Ms. Shubhangi Pandey, Adv.
Ms. Tanvi Chuphal, Adv.

Mr. Shubham Bhalla, AOR
Mr. Yajur Bhalla, Adv.
Ms. Akansha Gulati, Adv.
Ms. Anchita Nayyar, Adv.
Ms. Ragini Sharma, Adv.
Ms. Gauri Bedi, Adv.
Mr. Rohan Chanda, Adv.
Mr. Alex Noel Dass, Adv.
Mr. Rohit Pandey, Adv.

Mr. Raj Kishor Choudhary, AOR
Mr. Shakeel Ahmed, Adv.
Ms. Pratibha Singh, Adv.
Mr. Rizwan Ahmad, Adv.
Mr. Amir Kaleem, Adv.
Mr. Anupam Bhati, Adv.
Mr. Nakul Chaudhary, Adv.
Mr. Vikramjeet Singh Ranga, Adv.
Mr. Mohd. Aslam, Adv.

Mr. A. Selvin Raja, AOR
Mr. A. Raja Mohamed, Adv.
Mrs. V. Shahira Banu, Adv.

Mr. Abhimanyu Tewari, AOR

Mr. P. Wilson, Sr. Adv.
Mr. D. Kumanan, AOR
Mr. Sheikh F. Kalia, Adv.
Mrs. Deepa. S, Adv.

Mr. Apoorv Malhotra, Adv.
Mr. Lokesh Krishna, Adv.
Mr. Pritham Anand, Adv.
Ms. Bano Deswal, Adv.

Mr. Abhishek Manu Singhavi, Sr. Adv.
Mr. Salman Khurshid, Sr. Adv.
Mr. Nishanth Patil, AOR
Mr. Muhammad Ali Khan, Adv.
Mr. Omar Hoda, Adv.
Mr. Amit Bhandari, Adv.
Ms. Azra Rehman, Adv.
Ms. Eesha Bakshi, Adv.
Ms. Shama Usmani, Adv.
Mr. Uday Bhatia, Adv.
Ms. Tehsheena Z Hussain, Adv.
Mr. Kamran Khan, Adv.
Ms. Amna Darkhshan, Adv.
Mr. Arjun Sharma, Adv.
Mr. Nishanth Patil, Adv.
Ms. Jyoti Singh, Adv.

Mr. Mansoor Ali, AOR
Mr. Bilal Mansoor, Adv.
Mr. Mahmood Rashid, Adv.
Ms. Rubina Jawed, Adv.

Mr. D.K. Devesh, AOR

Mr. M. Dutta, Adv.
Mr. P.S. Sudheer, AOR
Mr. Rishi Maheshwari, Adv.
Ms. Anne Mathew, Adv.
Mr. Bharat Sood, Adv.
Ms. Miranda Solaman, Adv.

Mr. P.V. Dinesh, Sr. Adv.
Ms. Anne Mathew, AOR

Ms. Runamoni Bhuyan, AOR

Mr. Mukul Kumar, AOR
Mr. Anish Roy, Adv.

Mr. Shib Shankar Saha, Adv.
Mr. Girish Agarwal, Adv.

Mr. K. Paari Vendhan, AOR

Mr. Subhasish Bhowmick, AOR
Ms. Neerja Sharma, Adv.
Mr. Rahul Kushwaha, Adv.
Mr. Ashutosh Singh, Adv.
Mr. Sohit Bhardwaj, Adv.

Mr. Vijay Hansaria, Sr. Adv.
Mr. Somiran Sharma, AOR
Ms. Kavya Jhavar,, Adv.
Ms. Shristi Borthakur, Adv., Adv.

Mr. Gautam Talukdar, AOR

Mr. S.G. Hasnain, Sr. Adv.
Mr. Aftab Ali Khan, AOR
Mr. Rajat Sinha Roy, Adv.
Mr. M.Z. Chaudhary, Adv.
Mr. Ali Safeer Farooqi., Adv.
Mr. Mansur Ali Khan, Adv.
Mr. Sachdeva Ramesh Kumar., Adv.
Mr. Ravinder Singh, Adv.
Mr. Syed Imtiyaz Ali, Adv.
Mr. Rahat Ali Chaudhary, Adv.

Mr. Sidharth Luthra, Sr. Adv.
Mr. Shamsudeen Karunagapally, Adv.
Ms. Indira Jaising, Sr. Adv.
Mr. Yelamanchili Shiva Santosh Kumar, Adv.
Mr. Abdul Azeem Kalebudde, AOR
Mr. Paras Nath Singh, Adv.
Mr. Rohin Bhatt, Adv.
Mr. Sadeeq-ur-rahman, Adv.
Mrs. Taherabi Kalebudde, Adv.

Mr. Satish Pandey, AOR
Mr. Akbar Ali, Adv.
Mr. Santosh Kumar, Adv.
Ms. Jay Jaimini Pandey, Adv.

Ms. Sadiya Shakeel, Adv.
Mr. Manmohan Sharma, Adv.
Mr. Harendra Kumar Sharma, Adv.
Mr. Abhishek Kumar Singh, Adv.
Mr. Braj Kishore Mishra, Adv.
Mr. Anirudh Bankura, Adv.
Mrs. Lalita Gupta, Adv.
Mr. Abdul Qadir, Adv.

Mr. Shashank Singh, AOR
Mr. Adil Sharifuddin, Adv.
Mr. Akash Alex, Adv.

Mr. Ashutosh Lal, Adv.
Mr. Alok Mishra, Adv.
Mr. Alok Kr. Mishra, Adv.
Mr. Ashutosh Lal, Adv.
Dr. Vinod Kumar Tewari, AOR
Mr. Pramod Tiwari, Adv.
Mr. Vivek Tiwari, Adv.
Ms. Priyanka Dubey, Adv.

Mr. Sachin Sharma, AOR
Ms. Manju Jetley, AOR

Ms. Arundhati Katju, Adv.
Ms. Shristi Borthakur, Adv.
Mr. Prateek Yadav, Adv.
Ms. Ritika Meena, Adv.
Ms. Parkhi Rai, Adv.
Mr. Viraaj Gaur, Adv.
Mrs. Shally Bhasin, AOR

Mr. Raji Joseph, AOR

Mr. Shivam Singh, Adv.
Mr. Hamza Tariq, Adv.
Ms. Surabhi Sanchita, AOR

Mr. Irfan Ahmed, AOR

Mr. Salman Khurshid, Sr. Adv.
Mrs. Nagma Imtiaz, Adv.

Mr. Ahmed Zargham, Adv.
Mr. Saif Naseem, Adv.
Ms. Shama Usmani, Adv.
M/s. Equity Lex Associates

Mr. B H Marlapalle, Sr. Adv.
Mr. Ajit Pravin Wagh, AOR
Ms. Astha Prasad, Adv.
Ms. Shubhangi Pandey, Adv.
Mr. Avinish Kr Saurabh, Adv.

Dr. Nafis A. Siddiqui, AOR
Mr. Pawanshree Agrawal, AOR
Mr. Ranjit Kumar Sharma, AOR

Mr. Vaibhav Choudhary, Adv.
Mr. Vikas Singh Jangra, AOR

Mr. Amit Anand Tiwari, Sr. Adv.
Mr. Rahul Pratap, AOR
Ms. Devyani Gupta, Adv.
Ms. Tanvi Anand, Adv.

Mr. Naresh Kumar, AOR
Mr. Jaimon Andrews, Adv.
Mr. Piyo Harold Jaimon, Adv.
Mr. Firdouse C P, Adv.
Mr. Ameen Hassan K, Adv.

Mr. K.S. Rana, AOR

Mr. Mehmood Umar Faruqui, Adv.
Mr. Hisham Eslam, Adv.
Mr. Jugul Kishore Gupta, Adv.
Mr. Kausar Raza Faridi, AOR
Mr. Ilin Saraswat, Adv.
Mr. Shahbaaz Jameel, Adv.
Ms. Ilma Saifi, Adv.
Mr. Amit Pandey, Adv.
Ms. Swati Jain, Adv.
Mr. Mukesh Tripathi, Adv.
Ms. Sarika Verma, Adv.
Mr. Ali Muzaffar, Adv.

Mr. Shadan Farasat, AOR
Mr. Harshit Anand, Adv.
Mr. Aman Naqvi, Adv.
Ms. Hrishika Jain, Adv.
Ms. Natasha Maheshwari, Adv.
Ms. Mreganka Kukreja, Adv.
Mr. Abhishek Babbar, Adv.

Mr. Ilin Saraswat, Adv.
Ms. Ilma Saifi, Adv.
Mr. M. M. Kashyap, AOR
Mrs. Poonam Seth, Adv.

Mr. T. Harish Kumar, AOR
Mr. Navneet Dugar, Adv.
Mr. Subham Kothari, Adv.
Mr. Preethi G, Adv.

Mr. Rakesh Dwivedi, Sr. Adv.
Mr. Ashwini Kumar Upadhyay, Adv.
Mr. Ashwani Kumar Dubey, AOR
Mr. Chandra Shekhar, Adv.
Mr. Eklavya Dwivedi, Adv.
Mr. Deepak Malik, Adv.
Ms. Anupriya Singh, Adv.

Mr. Krishan Kumar, AOR
Mrs. Neetu Sharma, Adv.
Mr. Seemat K. Garg, Adv.
Mr. Nitin Pal, Adv.
Ms. Muskan Jain, Adv.

Ms. Indira Jaising, Sr. Adv.
Mr. Kapil Sibal, Sr. Adv.
Mr. Salman Khurshid, Sr. Adv.
Dr. Menaka Guruswamy, Sr. Adv.
Mr. Fuzail Ahmad Ayyubi, AOR
Mr. Ibad Mushtaq, Adv.
Mr. Paras Nath Singh, Adv.
Mr. Nizamuddin Pasha, Adv.
Ms. Rupali Samuel, Adv.
Mr. Lavkesh Bhambani, Adv.

Ms. Akanksha Rai, Adv.
Rohin Bhatt, Adv.
Mr. Utkarsh Pratap, Adv.
Ms. Gurneet Kaur, Adv.
Mr. Arkam Pasha, Adv.
Mr. Syed Mohammad Ashhar, Adv.

Mr. Jaideep Gupta, Sr. Adv.
Mr. P.V. Surendranath, Sr. Adv.
Mr. C. K. Sasi, AOR
Ms. Meena K Poullose, Adv.
Ms. Anupriya, Adv.

Mr. Mohd. Asad Khan, Adv.
Mr. A.M. Raza, Adv.
Mr. Danish Zubair Khan, AOR
Mr. Ujjwal Kumar, Adv.
Dr. Anil Kumar Gupta, Adv.
Mr. Ali Anwar, Adv.

Mr. Abhinav Agrawal, AOR
Mr. Pinak Deka, Adv.
Mr. Kartik Sharma, Adv.

Ms. Nitya Ramakrishna, Adv.
Mr. Anas Tanwir, Adv.
Mr. Gautam Prabhakar, Adv.
Mr. Mrigank Prabhakar, AOR
Ms. Sakshi Banga, Adv.
Ms. Amisha Devi, Adv.

Ms. Krishna Sarma, Adv.
Mr. Navnit Kumar, Adv.
M/s. Corporate Law Group

Mr. Farrukh Rasheed, AOR
Mr. Seraj Ahmad, Adv.
Mr. Md. Ekhlakh Alam, Adv.
Ms. Reshma Bai Bhukya, Adv.

Mr. C.R. Jaya Sukin, Adv.
Ms. Smita Pandey, Adv.
Ms. Deepmala, Adv.

Mr. Md. Sadath Hussain, Adv.
Mr. A. Balaji, Adv.
Ms. Mala Bhatnagar, Adv.
Mr. Narender Kumar Verma, AOR

Mr. Guru Krishna Kumar, Sr. Adv.
Mr. Syed Shahid Hussain Rizvi, AOR
Mr. Zeeshan Rizvi, Adv.

Mr. M.R. Shamshad, AOR
Mr. Nizam Pasha, Adv.
Ms. Rashmi Singh, Adv.
Mr. Arijit Sarkar, Adv.
Ms. Nabeela Jamil, Adv.

Mr. Shalinder Saini, AOR

Mr. Suvidutt M.S., AOR

Ms. Nilofar Khan, AOR
Mr. Khushi Mohammed, Adv.
Mr. Joydeep Mukherjee, Adv.
Mr. Mohd Yusuf, Adv.
Mr. Mohit Gaurav, Adv.

Mr. Colin Gonsalves, Sr. Adv.
Mr. Satya Mitra, AOR
Mrs. Mugdha, Adv.
Ms. Mugdha, Adv.
Mr. Kamran Khwaja, Adv.

Mr. K N Choudhury, Sr. Adv.
Mr. Manish Goswami, Adv.
Mr. Rongon Choudhury, Adv.
Mr. Rameshwar Prasad Goyal, AOR

Mr. P.A. Noor Muhamed, AOR
Mr. M. Shareef K.p., Adv.
Ms. Giffara S., Adv.
Mr. A. Shukoor, Adv.
Mr. A. Nowfal, Adv.
Mr. Mr Lindons C. Davis, Adv.
Mr. Shereef K.a., Adv.

Mr. Avaneesh, Adv.

Mr. Md. Shahid Anwar, AOR
Mr. Syed Rehan, Adv.
Mr. Rais Farooqui, Adv.
Ms. Fatima A, Adv.
Mr. Aman Alam, Adv.
Mr. Amir Naseem, Adv.
Mr. Mohd Shahzeb Khan, Adv.
Mr. Naved Khan, Adv.
Mr. Hareesh Ahmad Minhaaj, Adv.
Mr. Ajay Amritraj, Adv.
Mr. Mayank Kaushik, Adv.

Mr. Gaurav Dhingra, AOR
Mr. Mohd Farhan Khan, Adv.
Mr. M. C. Dhingra, Adv.
Ms. Farah Hashmi, Adv.
Mr. Md Riyaz, Adv.
Ms. Ritika Mehra, Adv.
Ms. Meghna Gavhane, Adv.
Mr. Shashank Singh, Adv.

Mr. Raju Ramachandran, Sr. Adv.
Ms. Pyoli, AOR
Mr. Mukunda Mamidipudi, Adv.
Mr. Tarun Sharma, Adv.
Mr. Ejaz M. qureshi, Adv.
Mr. Animesh Rajoriya, Adv.
Mr. Akash Kishore, Adv.

Mr. Kaushik Choudhury, AOR
Mr. Saksham Garg, Adv.
Mr. Jyotirmoy Chatterjee, Adv.

Dr. J.P. Dhanda, AOR

Mr. Yusuf Hatim Muchhala, Sr. Adv.
Dr. Rajeev Dhavan, Sr. Adv.
Mr. Ejaz Maqbool, AOR
Mr. Anwar Alam, Adv.
Mr. Md. Tahir M. Hakim, Adv.
Mr. Saif Zia, Adv.

Mr. Sagheer A. Khan, Adv.
Mr. Md Faisal Masood, Adv.
Mr. Mohamed Nawaz Haindaday, Adv.
Ms. Akriti Chaubey, Adv.
Mr. Muhammad Isa Hakim, Adv.

Mr. Sanjay R Hegde, Sr. Adv.
Mr. Adeel Ahmed, AOR
Mr. Goutam Bhattacharjee, Adv.
Ms. Sultana Parween, Adv.
Mr. Raja Chatterjee, Adv.
Mr. Piyush Sachdev, Adv.
Ms. Anupama Gupta, Adv.
Ms. Riya Dutta, Adv.
Ms. Md Gouse Muddin Khan, Adv.
Ms. Sana Parveen, Adv.
Ms. Taqdees Fatima, Adv.
Mr. Md Sharuk Ali, Adv.
Mr. Ankit Tiwari, Adv.
Mr. Md Gouse Muddin Khan, Adv.

Mr. Syed Mehdi Imam, AOR
Mr. Mohd Parvez Dabas, Adv.
Mr. Uzmi Jamil Husain, Adv.
Mr. Tabrez Ahmad, Adv.
Mr. Mohd Noorullah, Adv.
Mr. Mohammad Noorullah, Adv.
Mr. Tashriq Ahmad, Adv.
Mr. Milan Laskar, Adv.

By Courts Motion

Ms. Malvika Trivedi, Sr. Adv.
Mr. Ankit Yadav, AOR
Ms. Prakriti Rastogi, Adv.
Mr. Shailendra Slaria, Adv.
Ms. Sujal Gupta, Adv.

Mr. T. Mahipal, AOR
Ms. Malvika Trivedi, Sr. Adv.
Mr. Ankit Yadav, Adv.
Ms. Sujal Gupta, Adv.
Ms. Prakriti Rastogi, Adv.

Mr. Shailendra Slaria, Adv.

Mr. Sriram P., AOR

Petitioner-in-person

Mr. Aakarsh Kamra, AOR
Ms. Vrinda Bhandari, Adv.

Ms. Meena C. R., AOR

Mr. Kishan Datta, AOR

Mr. P V Surendranath, Sr. Adv.
Mr. Biju P Raman, AOR
Mr. Subhash Chandran K R, Adv.
Mr. Sawan Kumar Shukla, Adv.
Ms. Krishna L R, Adv.
Mr. John Thomas Arakal, Adv.

Dr. Ram Sankar, Adv.
Mr. Yusuf, AOR
Mr. Faisal Ishtiaque, Adv.
Mrs. Harini Ramsankar, Adv.
Mr. Amit Arora, Adv.
Mrs. Usha Prabakaran, Adv.
Mr. G Jai Singh, Adv.
Mr. Amarjeet Singh Girsar, Adv.
Mr. Rishi Mishra, Adv.
Ms. Ritu Solanki, Adv.
Ms. Dakshita Sangwan, Adv.
Ms. Rv Shaarumathi, Adv.
Mrs. Harini Ram Sankar, Adv.
Ms. Divya, Adv.
Mr. G Anandan, Adv.
Mr. B Sasi Kumar, Adv.
Mr. Muthu Ganesa Pandian, Adv.

Mr. Renjith B. Marar, Adv.
Mr. Faisal M. Aboobacker, Adv.
Mr. Zulfiker Ali P. S, AOR
Mr. Augustine Peter, Adv.
Mr. Muhammed Thoyyib Hudawi, Adv.

Ms. Lakshmi Sree P., Adv.
Mr. Sahid Uddin Ahmad, Adv.
Mr. Sahid Uddin Ahmed, Adv.
Ms. Lebina Baby, Adv.

Mr. Anjani Kumar Mishra, AOR
Mrs. Hardeep Mishra, Adv.
Mr. Harbhajan Singh Sidhu, Adv.
Mr. Praveen Mishra, Adv.

Mr. Mohd. Irshad Hanif, AOR
Mr. Danish Sher Khan, Adv.
Mrs. Shamim Irshad, Adv.

Ms. Fauzia Shakil, AOR

Mr. Prashant Bhushan, AOR
Mrs. Cheryl Dsouza, Adv.
Mrs. Suroor Mander, Adv.

Mr. P.V. Surendranath, Sr. Adv.
Ms. Resmitha R. Chandran, AOR
Mr. Subhash Chandran K.r., Adv.
Mr. Sawan Kumar Shukla, Adv.

Mr. Rishad Ahmed Chowdhury, AOR
Mr. Sabyasachi Chatterjee, Adv.
Mr. Akashdeep Mukherjee, Adv.
Mr. Pintu Karar, Adv.
Ms. Soumali Das, Adv.
Mr. Yogesh Malik, Adv.
Mr. Supratik Sarkar, Adv.

Mr. Nishe Rajen Shonker, AOR
Mrs. Anu K Joy, Adv.
Mrs. Rajasree Ajay, Adv.
Mr. Alim Anvar, Adv.
Mr. Abraham Mathew, Adv.

Mr. Akbar Siddique, AOR

Mr. Ramesh Babu M.R., AOR

Mr. Abir Phukan, Adv.
Mr. V Shyamohan, Adv.
Ms. Rishika Radhakrishnan, Adv.
M/s. Kmp Law

Mr. V. Shyamohan, AOR
Mr. Abir Phukan, Adv.
Mr. V Shyamohan, Adv.
Ms. Rishika Radhakrishnan, Adv.

Mr. Radha Shyam Jena, AOR

Mr. James P. Thomas, AOR
Mr. Alok Prasad, Adv.
Mr. K.K. Visosh, Adv.
Mr. Apsan Hansri, Adv.
Mr. Remish Lakra, Adv.

Mr. Kapil Sibal, Sr. Adv.
Ms. Indira Jaisingh, Sr. Adv.
Mr. Haris Beeran, Adv.
Mr. Mohammed Sha, Adv.
Mr. Azhar Asees, Adv.
Mr. Anand B Menon, Adv.
Ms. Rupali Samuel, Adv.
Mr. S.M. Bafaki, Adv.
Mr. Rishabh Parikh, Adv.
Ms. Sumedha Sarkar, Adv.
Ms. Muskan Jain, Adv.
Mr. Amjid Maqbool, Adv.
Ms. Pallavi Pratap, AOR

Mr. Jose Abraham, AOR

Mr. S. Wasim A. Qadri, Sr. Adv.
Mr. Tamim Qadri, Adv.
Mr. Saeed Qadri, Adv.
Mr. Shraveen Kumar Verma, Adv.
Mrs. Bhavna Kapur, Adv.
Mr. Diwas Kumar, Adv.
Mr. Saahil Gupta, Adv.
Mr. Deepak Bhati, Adv.

Ms. Udita Singh, AOR

Mr. Arvind Kumar Sharma, AOR

Mr. Dileep Poolakkat, Adv.

Mr. Aljo K. Joseph, AOR

Mr. Muhammad Siddick, Adv.

Mr. Prashant Jhajharia, Adv.

Mr. Vinay Kumar Puvvala, Adv.

Mr. Syed Ahmed Saud, Adv.

Mr. Mohd. Parvez Dabas, Adv.

Mr. Daanish Ahmed Syed, Adv.

Mr. Uzmi Jameel Husain, Adv.

Mr. Aqib Baig, Adv.

Mr. Mohd. Shahib, Adv.

M/s. Kmp Law

Mr. Mehmood Umar Faruqui, AOR

Mr. Shuvodeep Roy, AOR

For Respondent(s)

Ms. Manju Jetley, AOR

Mr. Vikas Mehta, AOR

Mr. Bhaskar Nayak, Adv.

Mr. R Venkatramani, AG

Mr. Tushar Mehta, SG

Mr. Vikramjeet Banerjee, ASG

Mr. Rajat Nair, Adv.

Mr. Ankur Talwar, Adv.

Mr. Adit Khorana, Adv.

Mr. Chinmayee Chandra, Adv.

Mr. Udai Khanna, Adv.

Mr. Annirudh Bhatt, Adv.

Mr. Mayank Pandey, Adv.

Mr. Raman Yadav, Adv.

Mr. Kartikay Aggarwal, Adv.

Mr. Chitvan Singhal, Adv.

Mr. Mukesh Kumar Singh, Adv.

Ms. Ameya Vikrama Thanvi, Adv.

Mr. Abhishek Kumar Pandey, Adv.
Mr. K M Natraj, ASG
Mr. Kanu Agarwal, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Mahfooz Ahsan Nazki, AOR
Mr. Polanki Gowtham, Adv.
Mr. Kv Girish Chowdary, Adv.
Mr. T Vijaya Bhaskar Reddy, Adv.
Ms. Rajeswari Mukherjee, Adv.
Mr. Meeran Maqbool, Adv.
Ms. Archita Nigam, Adv.

Mr. Tushar Mehta, Sr. Adv, SG
Mr. Mukul Rohtagi, Sr. Adv.
Mr. Shuvodeep Roy, AOR
Mr. Kabir Shankar Bose, Adv.
Mr. Saurabh Tripathi, Adv.
Mr. Kanu Agarwal, Adv.
Mr. Devyanshi Popat, Adv.
Mr. Sumit Kumar, Adv.

Mr. Santosh Krishnan, AOR
Mr. Girish Chowdhary, Adv.
Ms. Sonam Anand, Adv.
Mr. Shaik Mohammed Haneef, Adv.
Ms. Deepshikha Sansanwal, Adv.

Mr. M.S. Narasimha, AOR

Ms. Ruchi Kohli, AOR

Mr. Abhimanyu Tewari, AOR
Ms. Eliza Bar, Adv.

Mr. Amit Sharma, AOR

Mr. Santosh Kumar-I, AOR

Mrs. Niranjana Singh, AOR

Ms. Ankita Sharma, AOR
Mr. Arjun, Adv.

Mr. Sumeer Sodhi, AOR

Mr. Karan Kapur, Adv.
Mr. Abhishek Gautam, AOR
Ms. Lokesh Kanwar, Adv.
Mr. Md. Imran, Adv.
Mr. Prabin Parida, Adv.

Mr. Samir Ali Khan, AOR

Ms. Taruna Ardhendumauli Prasad, AOR

Mr. Satish Pandey, AOR
Mr. Akbar Ali, Adv.
Mr. Santosh Kumar, Adv.
Ms. Jay Jaimini Pandey, Adv.
Ms. Sadiya Shakeel, Adv.
Mr. Manmohan Sharma, Adv.

Mr. Parth Awasthi, Adv.
Mr. Pashupathi Nath Razdan, AOR
Ms. Maitreyee Jagatjoshi,, Adv.
Mr. Astik Gupta (adv), Adv.

Mr. Jayant Mohan, AOR
Ms. Adya Shree Dutta, Adv.
Ms. Meenakshi Chatterjee, Adv.

Mr. Shantanu Sagar, AOR

Mr. V.N. Raghupathy, AOR
Mr. Manendra Pal Gupta, Adv.

Mr. Rahul Kaushik, AOR

Mr. Sachin Patil, AOR

Mr. Bharat Bagla, Adv.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR
Mr. Sourav Singh, Adv.
Mr. Aditya Krishna, Adv.

Ms. Preet S. Phanse, Adv.
Mr. Adarsh Dubey, Adv.

Mr. Amit Kumar, Adv. General, Sr. Adv.
Mr. Avijit Mani Tripathi, AOR
Ms. Rekha Bakshi, Adv.

Ms. Anju Thomas, Adv.
Mr. Himanshu Chakravarty, Adv.
Ms. Lihzu Shiney Konyak, Adv.
Ms. Astha Sharma, AOR

Mr. Suwendu Suvasis Dash, AOR
Mrs. Swati Vaibhav, Adv.
Mrs. Shruti Vaibhav, Adv.

Ms. K. Enatoli Sema, AOR
Ms. Limayinla Jamir, Adv.
Mr. Amit Kumar Singh, Adv.
Ms. Chubalemla Chang, Adv.
Mr. Prang Newmai, Adv.

Mr. Som Raj Choudhury, AOR
Mr. Narendra Kumar, AOR

Mr. Shiv Mangal Sharma, AAG
Ms. Nidhi Jaiswal, Adv.
Mr. Saurabh Rajpal, Adv.
Ms. Shalini Singh, Adv.
Mr. Sandeep Kumar Jha, AOR

Mr. Raghvendra Kumar, AOR
Mr. Anand Kumar Dubey, Adv.
Mr. Devvrat Singh, Adv.
Ms. Harsha Sharma, Adv.

Mr. Sabarish Subramanian, AOR
Mr. Vishnu Unnikrishnan, Adv.
Mr. C Kranthi Kumar, Adv.
Mr. Naman Dwivedi, Adv.
Mr. Danish Saifi, Adv.
Mr. Aman Prasad, Adv.

Mr. M. Yogesh Kanna, AOR

Mr. Ankur Prakash, AOR
Mr. Ashutosh Kumar Sharma, Adv.
Mr. Amod Kumar Bidhuri, Adv.
Mr. Mohd. Saquib Siddiqui, Adv.
Mr. Yudhister Bharadwaj, Adv.
Ms. Srishti Kasana, Adv.
Ms. Priyanka Singh, Adv.
Mr. Akarsh Garg, Adv.

Mr. Rajiv Kumar Choudhry, AOR

Mr. Adarsh Upadhyay, AOR

Ms. Garima Prashad, Sr. AAG
Ms. Ruchira Goel, AOR
Mr. Kameshwar Nath Mishra, Adv.
Mr. Adit Jayeshbhai Shah, Adv.
Mr. Sharanya Sinha, Adv.

Mr. Gurmeet Singh Makker, AOR

Mr. Sahil Tagotra, AOR
Mr. Sidhant Kumar, Adv.
Ms. Manyaa Chandok, Adv.
Ms. Abhivyakti Banerjee, Adv.

Mr. Raj Bahadur Yadav, AOR

Intervenor-in-person

Mr. R Venkatramani, AG
Mr. Tushar Mehta, SG
Mr. Vikramjeet Banerjee, ASG
Mr. K M Natraj, ASG
Mr. Rajat Nair, Adv.
Mr. Ankur Talwar, Adv.
Mr. Adit Khorana, Adv.
Mr. Chinmayee Chandra, Adv.
Mr. Udai Khanna, Adv.
Mr. Annirudh Bhatt, Adv.
Mr. Mayank Pandey, Adv.

Mr. Raman Yadav, Adv.
Mr. Kartikay Aggarwal, Adv.
Mr. Chitvan Singhal, Adv.
Mr. Mukesh Kumar Singh, Adv.
Ms. Ameya Vikrama Thanvi, Adv.
Mr. Abhishek Kumar Pandey, Adv.
Mr. Kanu Agarwal, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. P.N. Ravindran, Sr. Adv.
Ms. Usha Nandini V., AOR

Applicant-in-person

Ms. Malvika Trivedi, Sr. Adv.
Mr. T. Mahipal, AOR
Mr. Ankit Yadav, Adv.
Mr. Shailendra Slaria, Adv.
Ms. Prakriti Rastogi, Adv.
Ms. Sujal Gupta, Adv.

Mr. M.M. Kashyap, AOR
Mr. Ilin Saraswat, Adv.
Ms. Ilma Saifi, Adv.
Ms. Swati Jain, Adv.
Mr. Varsha Hotwani, Adv.

Mr. Ardhendumauli Kumar Prasad, AOR

Mr. Kausar Raza Faridi, AOR
Mr. Shahbaaz Jameel, Adv.
Mr. Jugul Kishore Gupta, Adv.
Mr. Ilin Saraswat, Adv.
Ms. Ilma Saifi, Adv.
Ms. Swati Jain, Adv.
Ms. Babila K.k, Adv.
Mr. Dilip Kumar, Adv.

Mr. Sandeep Singh, AOR

Mr. Kapil Sibal, Sr. Adv.
Mr. Suvidutt M.S., AOR
Mr. C.R. Rekish Sharma, Adv.

Ms. Somlagna Biswas, Adv.
Ms. Deepika Singh, Adv.
Ms. Disha Puri, Adv.
Mr. Rishesh Sikarwar, Adv.
Mrs. Renu Yadav, Adv.
Mr. Moirangmayum Chittaranjan Singh, Adv.
Mr. Aman Khullar, Adv.
Mr. K.T. Bosco, Adv.

Mr. Farrukh Rasheed, AOR

Mr. Mohammed Sadique T.A., AOR
Mr. Kaleeswaram Raj, Adv.
Ms. Thulasi K Raj, Adv.
Ms. Aparna Menon, Adv.
Ms. Chinnu Mariya Antony, Adv.

Mr. Sunando Raha, Adv.
Mr. Kunal Malik, Adv.
Mr. Nishant Kumar, Adv.
Mr. Anupam Raina, Adv.

Mr. Ranjit Kumar, Sr. Adv.
Mr. Ardhendumauli Kumar Prasad, Sr. Adv.
Mr. Santosh Kumar, Adv.
Mr. Sai Shashank, Adv.
Mr. Pankaj Singhal, Adv.
Mr. Ayush Anand, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Notice shall issue in those petitions where notice has not already been issued.
- 2 IA No 169187 of 2022 in Writ Petition (C) No 1546 of 2019 for substitution is allowed.
- 3 On 22 January 2020, notice was issued by this Court in a batch of cases challenging the validity of the Citizenship Amendment Act (CAA). The rules

have been recently notified. This has given rise to applications for stay.

- 4 The Solicitor General submits that four weeks' time may be granted to file a response to the applications for stay at this stage. The request for four weeks' time is opposed on the ground that in the meantime, if citizenship were to be granted that process is liable to be irreversible.
- 5 Bearing in mind all the facts and circumstances, we direct that the proceedings be listed on 9 April 2024.
- 6 On the applications for grant of stay, all counsel appearing on behalf of the applicants shall file one note of submissions not exceeding five pages by 2 April 2024. The respondents shall then have time until 8 April 2024 to file a note of their written submissions not exceeding five pages.
- 7 In the batch of cases dealing with the States of Assam and Tripura, Mr Ankit Yadav, counsel for the petitioner and Mr Kanu Agarwal, counsel for the respondents shall be the nodal counsel.
- 8 List the batch of cases on 9 April 2024.

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar